

BENCH-I

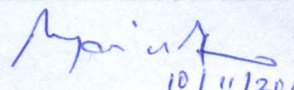
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

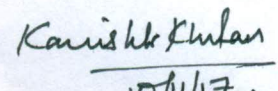
C.P.No.218/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

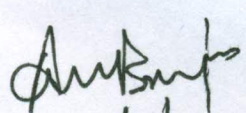
Name of the Company	Arun Kumar Agarwal,-Versus-Euro Strips Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, FCS Respondents Number 01, 03, 04 and 06  10/11/2017

2. KANISHK KHETAN, ADV RESPONDENT No. 05  10/11/17.

Aroik Banerjee
Rajib Mullick

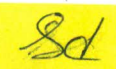
Jor Respondent
no. 7

 10/11/17

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 1, 3, 4, 5, 6 and 7 are present.

List on 04/01/2018.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)